

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2766
TO BE ANSWERED ON 11.05.2016**

MURDER/LOOT IN TRAINS

2766. SHRI A.T. NANA PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of persons are being looted, murdered and thrown on railway tracks in the country;**
- (b) if so, the total number of dead bodies found on railway tracks during the year 2015 and the current year, so far;**
- (c) the number of FIRs registered and investigation made in this regard; and**
- (d) the fresh steps taken by the Government to check loot and murder incidents in trains and tracks?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d): A Statement is laid on the Table on the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2766 BY SHRI A.T. NANA PATIL TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING MURDER/LOOT IN TRAINS

(a): No, Madam. No incident of persons being looted, murdered & thrown on railway tracks has been reported by Government Railway Police (GRP) during the year 2015 and 2016 (Upto March) as the primary responsibility of registration and their investigation of such cases of murder/loot in train lies with the GRP.

(b)and (c): Do not arise.

(d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) and State Police. Railway Protection Force (RPF) also supplements the efforts of the GRP to provide security to passengers by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

In addition to steps taken by GRP and State Government, the following steps have been taken by the Railways for security of passengers:-

- 1. On vulnerable and identified routes/ sections, 2300 trains (on an average) are escorted by Railway Protection Force daily.**
- 2. Security Helpline number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**

- 3. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control and Anti-Sabotage Checks has been finalized to improve surveillance mechanism over 202 sensitive Railway stations.**
- 4. RPF Crime prevention and detection squads and special teams are formed to keep vigil on the criminals in trains/ stations to prevent crime.**
- 5. Regular drives are conducted against unauthorized persons entering trains by RPF under provisions of the Railways Act.**
- 6. Periodical coordination meetings are held with State Police/GRP authorities at all levels to ensure proper registration and investigation of crime by GRP.**
